

by the State Government which give the progress of utilisation of assistance.

Officers sent abroad for training

2560. SHRI SITARAM J. GAVALI: Will the PRIME MINISTER be pleased to state:

(a) the total number of officers sent abroad by Ministry of Personnel for participating in technical seminars and for further studies/training during last three years group-wise, Ministry-wise and year-wise falling in the age group of below 50 years age, between 50 and 55 years age, between 55 and 57 years age and above 57 years age;

(b) whether the services of the officers having undergone the above special advanced study training abroad have been utilised in the respective fields of their training or not, and

(c) if not, the reasons therefor and the

total expenditure incurred on imparting the advanced study training?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Based on information available with this Ministry, during the years 1984-85, 1985-86 and 1986-87, 47, 54 and 53 officers respectively were deputed from Central Ministries/Departments for foreign training Courses. The distribution of these officers by group, year, Ministry and age is indicated in the statement given below. Officers are not deputed by this Ministry for technical seminars

(b) By and large, Yes, Sir

(c) Does not arise

STATEMENT

Officers Deputed for Foreign Training during 1984-85, 1985-86 and 1986-87
GROUP 'A' OFFICERS
 year 1984-85

| Name of the Ministry/ Departments | No of officers | Below 50 years of age | 50-55 years | 55-57 years | 57 & above |
|---|-------------------|-----------------------------|----------------|----------------|---------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| Ministry of Urban Development | 1 | 1 | — | — | — |
| Ministry of External Affairs | 1 | 1 | — | — | — |
| Ministry of Information & Broadcasting | 2 | 2 | — | — | — |
| Ministry of Home Affairs | 7 | 6 | 1 | — | — |
| Ministry of Agriculture & Cooperation | 2 | 2 | — | — | — |
| Ministry of Commerce | 2 | 2 | — | — | — |
| Ministry of Surface Transport | 1 | 1 | — | — | — |

| 1 | 2 | 3 | 4 | 5 | 6 |
|---|-----------|-----------|----------|----------|----------|
| Ministry of Steel & Mines | 1 | 1 | — | — | — |
| Ministry of Personnel, Public Grievances & Pensions | 3 | 1 | 2 | — | — |
| Ministry of Health & Family Welfare | 1 | 1 | — | — | — |
| Ministry of Defence | 2 | 2 | — | — | — |
| Ministry of Finance | 13 | 13 | — | — | — |
| Department of Posts | 4 | 4 | — | — | — |
| U.P.S.C. | 1 | 1 | — | — | — |
| Office of the C & A.G | 1 | 1 | — | — | — |
| Planning Commission | 1 | 1 | — | — | — |
| Cabinet Secretariat | 1 | 1 | — | — | — |
| Department of Parliament Affairs | 1 | 1 | — | — | — |
| Total: | 45 | 42 | 3 | — | — |
| GROUP 'B' OFFICERS: | 2 | 2 | — | — | — |
| TOTAL : (1984-85) | 47 | 44 | 3 | — | — |

**Group 'A' Officers
Year 1985-86**

| | | | | | |
|---|----|----|---|---|---|
| Ministry of Finance | 15 | 15 | — | — | — |
| Ministry of Home Affairs | 6 | 6 | — | — | — |
| Ministry of Personnel, Public Grievances and Pensions | 9 | 9 | — | — | — |
| Ministry of Petroleum & Natural Gas | 1 | 1 | — | — | — |
| Ministry of Commerce | 2 | 2 | — | — | — |
| Ministry of Labour | 1 | 1 | — | — | — |
| Ministry of Defence | 2 | 2 | — | — | — |
| Ministry of Agriculture | 3 | 3 | — | — | — |

| 1 | 2 | 3 | 4 | 5 | 6 |
|--|----|----|---|---|---|
| Union Public Service Commission | 1 | 1 | — | — | — |
| Ministry of Information & Broadcasting | 3 | 3 | — | — | — |
| Department of Posts | 1 | 1 | — | — | — |
| Ministry of Surface Transport | 2 | 2 | — | — | — |
| Ministry of Industry | 1 | 1 | — | — | — |
| Department of Atomic Energy | 1 | 1 | — | — | — |
| Raj Bhasha Vibhag | 2 | 2 | — | — | — |
| Department of Statistics | 1 | 1 | — | — | — |
| Department of Power | 1 | 1 | — | — | — |
| Central Vigilance Commission | 1 | 1 | — | — | — |
| Office of the Comptroller & Auditor General | 1 | 1 | — | — | — |
| | 54 | 54 | — | — | — |
| GROUP 'B' OFFICERS: | | | | | |
| Ministry of Personnel Public Grievances and Pensions | — | — | — | — | — |
| TOTAL (1985-86) | 54 | 54 | — | — | — |

**GROUP 'A' OFFICERS
YEAR 1986-87**

| | | | | | |
|---|----|----|---|---|---|
| Ministry of Defence | 8 | 7 | 1 | — | — |
| Ministry of Agriculture & Cooperation | 3 | 2 | 1 | — | — |
| Ministry of Personnel, Public Grievances and Pensions | 11 | 7 | 3 | 1 | — |
| Ministry of Finance | 11 | 11 | — | — | — |
| Ministry of Communications | 2 | 2 | — | — | — |
| Ministry of Steel & Mines | 1 | 1 | — | — | — |
| Ministry of Welfare | 1 | 1 | — | — | — |
| Ministry of Home Affairs | 6 | 6 | — | — | — |

| 1 | 2 | 3 | 4 | 5 | 6 |
|--|----|----|---|---|---|
| Ministry of Labour | 1 | 1 | — | — | — |
| Ministry of Information & Broadcasting | 2 | 2 | — | — | — |
| Ministry of Surface Transport | 1 | 1 | — | — | — |
| Department of Power | 1 | 1 | — | — | — |
| Planning Commission | 1 | 1 | — | — | — |
| U.P.S.C. | 3 | 3 | — | — | — |
| Department of Posts | 1 | 1 | — | — | — |
| | 53 | 47 | 5 | 1 | — |
| GROUP 'B' OFFICERS | — | — | — | — | — |
| TOTAL (1986-87) | 53 | 47 | 5 | 1 | — |

Compound interest on loans to weaker sections

2561. SHRI BRAJA MOHAN MOHANTY: Will the Minister of FINANCE be pleased to state

(a) whether the banks advancing loans to landless labourers, small farmers, artisans, tribals and scheduled castes are charging compound interest;

(b) if so, the details thereof;

(c) whether Government are considering any proposal to abolish the system of compound interest to the aforesaid sections of people to whom the loan is advanced by nationalised banks; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE, MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The Reserve Bank of India (RBI) has reported that the banks are allowed to charge interest at quarterly or longer rests

and when the interest chargeable to an account is not paid by the borrower it gets compounded when the next time interest is charged. There is no proposal under consideration for the present to abolish the system of compounding of interest. However, in case of agricultural advances, the banks have been advised not to compound interest on current dues. R.B.I. guidelines also provides that the banks should not charge any penal interest on loans upto Rs. 25,000/-

Adoption of Computer System in Administrative Offices

2562. SHRI HUSSAIN DALWAI: Will the PRIME MINISTER be pleased to state:

(a) whether Union Government have introduced computer system in its all administrative offices;

(b) whether Union Government have strongly recommended to the State Governments to adopt computer system in their administration also;

(c) whether these computers are